## GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 5208 ANSWERED ON MONDAY, APRIL 04, 2022/ CHAITRA 14, 1944 (SAKA)

### **CSR PROJECTS IN BIHAR**

#### QUESTION

#### **5208. SHRI JANARDAN SINGH SIGRIWAL:**

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of the works/projects completed under the Corporate Social Responsibility (CSR) in Bihar, Sector-wise;
- (b) the details and the names of the projects which have not been completed under CSR along with the reasons therefor;
- (c) whether any action has been taken by the Government against the nodal agencies for not completing the projects in time; and
- (d) if so, the details thereof?

### ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

### [RAO INDERJIT SINGH]

(a) to (d): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendations of its CSR Committee. The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. However, completion status of CSR projects or activities are not maintained separately by the Government. All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at <u>www.csr.gov.in</u>. The Government monitors the compliance of CSR provisions through the disclosures made by the companies in the MCA 21 registry. Whenever any violation of CSR provisions is reported, action against such non-compliant Companies is initiated as per provisions of the Act after due examination of records and following due process of law.

On the basis of the filings made by the companies in the MCA21 registry, development sectorwise details of CSR spent by all the companies in the State of Bihar during last five Financial Years (FY) 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 are at Annexure.

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## <u>Annexure</u>

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 5208 FOR 04.04.2022

	Development Sector-wise CSR Exp	enditure i	n Bihar (i	n Rs. Cr.)		
S.N.	Development Sector	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21
1	Agro Forestry	36.57	52.01	53.55	45.77	-
2	Armed Forces, Veterans, War Widows/ Dependants	-	-	-	0.40	-
3	Art And Culture	0.87	0.72	0.33	0.19	0.35
4	Conservation Of Natural Resources	-	-	-	0.16	-
5	Education	18.72	13.46	28.81	11.63	13.31
6	Environmental Sustainability	2.70	5.24	4.06	0.65	15.78
7	Gender Equality	0.03	-	-	0.20	-
8	Health Care	4.53	5.77	13.41	18.73	16.58
9	Livelihood Enhancement Projects	0.58	3.47	1.24	11.01	2.13
10	Poverty, Eradicating Hunger, Malnutrition	1.26	5.51	1.95	2.59	2.30
11	Rural Development Projects	12.18	11.91	22.06	5.34	1.06
12	Safe Drinking Water	0.10	0.29	0.34	0.18	0.07
13	Sanitation	2.04	2.46	4.58	3.13	0.29
14	Senior Citizens Welfare	0.08	-	-	0.04	-
15	Setting Up Homes And Hostels For Women	0.25	-	-	-	0.10
16	Setting Up Orphanage	0.10	0.02	0.03	0.11	-
17	Slum Area Development	0.29	-	-	0.13	-
18	Socio-Economic Inequalities	-	1.66	0.01	3.63	0.12
19	Special Education	1.46	0.01	0.39	0.05	0.10
20	Technology incubators	-	0.03	-	-	0.40
21	Training To Promote Sports	0.22	0.24	0.37	0.10	-
22	Vocational Skills	3.17	0.84	4.32	2.74	1.81
23	Women Empowerment	2.14	2.11	2.11	3.35	0.59
24	NEC/ Not Mentioned*	12.85	-	-	-	-
Grand Total (in Cr.)		100.14	105.77	137.57	110.14	55.00**

(Data upto 31.12.2021) [Source: National CSR Data Portal]

- \* Companies either did not specify the names of sectors or indicated more than one sector where projects were undertaken.
- \*\* Data for FY 2020-21 is subject to change as the levy of additional fees for the late filing has been relaxed till 15.03.2022.

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